

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2616
ANSWERED ON 16/03/2026**

PENDING PROJECTS UNDER SMART CITIES MISSION IN ANDHRA PRADESH

NO. 2616. SHRI GOLLA BABURAO:

Will the **Minister of Housing and Urban Affairs** be pleased to state:

- (a) whether it is a fact that there are still 50 projects under Smart Cities Mission (SCM) worth nearly ₹1,000 crores yet to be completed in the State of Andhra Pradesh;
- (b) whether it is also a fact that there are also projects in Vissakhapatnam, which was selected as Smart City, pending for completion even at the end of the Mission period;
- (c) if so, steps being taken by Government to complete all pending projects in the State of Andhra Pradesh, particularly related to projects in Visakhapatnam; and
- (d) by when the all projects in the State are going to be completed?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): Under Smart Cities Mission (SCM), 4 cities, viz. Amaravati, Kakinada, Tirupati and Visakhapatnam were selected in the State of Andhra Pradesh. As reported by the State, as on 01.03.2026, out of a total 280 projects amounting to ₹6,589 Cr, 249 projects (89% of total projects) amounting to ₹5,739 Cr have been completed and the remaining 31 projects amounting to ₹850 Cr are at implementation stage.

The city-wise details of projects in the state of Andhra Pradesh are as under:

(Amount in ₹ Cr)

Sl. No.	City Name	Total Projects		Completed Projects		At implementation stage	
		No. of Projects	Cost of Projects	No. of Projects	Cost of Projects	No. of Projects	Cost of Projects
1	Amaravati	19	903	14	746	5	157
2	Kakinada	92	1,908	80	1,731	12	177
3	Tirupati	104	2,083	92	1,649	12	433
4	Visakhapatnam	65	1,695	63	1,613	2	82
	Total	280	6,589	249	5,739	31	850

- (c) & (d): Post closure of SCM on 31.03.2025, Ministry of Housing and Urban Affairs (MoHUA) has issued Advisory No. 27 dated 10th June 2025 and D.O. letter dated 24.02.2026 to all States/ UTs wherein the Special Purpose Vehicles (SPVs) have been advised to ensure submission of their Utilization Certificates (UCs) for the GOI funds released to them not later than March 2026 and prepare O&M plans for the assets created.
